

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 915 TO BE ANSWERED ON : 07.02.2025

Funds to Karnataka for Fertilizer Schemes

915: SHRI KOTA SRINIVASA POOJARY:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of funds sanctioned/allocated to Karnataka by the Union Government under various fertilizer schemes of the Ministry in the last three years, item-wise;
- (b) whether utilization certificates have been provided by the State after making expenditures under all the schemes, if so, the details thereof; and
- (c) whether the Government monitors the accounts of utilisation funds given under various items, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (c): The Government of India provides 100% subsidy on various fertilizer grades to ensure adequate availability of fertilizers at affordable prices to the farmers, under 'DBT in Fertilizers' system. Based on Aadhar authentication, fertilizers are sold to the beneficiaries through POS devices installed at each retail shop and based on sale, subsidy is released to the fertilizer companies. Based on state reports, subsidy on sub-standard quantity is deducted from running bills.

Being a central sector scheme, there is no provision for Utilization Certificate under the subsidy on fertilizers schemes. The details of subsidy expenditure for last three years (from 2021-22 to 2023-24) are as follows:

| Year | Amount (in Crores) |
|----------------|---------------------------|
| 2021-22 | 157640.08 |
| 2022-23 | 254798.88 |
| 2023-24 | 195420.51 |
